

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
CP-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited

**Vs**

ROC, (NCT of Delhi & Haryana)

...Applicant

...Respondent

**SECTION**

U /s. 66(1)(b)(ii)

Order delivered on 26.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

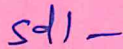
**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 19.03.2020.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Rakhi)